

i>2 SECTION XI LISTED ON: 14.03.2014
IN THE SUPREME COURT OF INDIA Court No.
CIVIL APPELLATE JURISDICTION Item No.
(Supplementary List)

INTERLOCUTORY APPLICATION NO. 2
(Application for Modification of Court's order dated 01.11.2013)

IN
PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 35242 OF 2013
WITH PRAYER FOR INTERIM RELIEF

ATUL KUMAR GUPTA & ANR. ...PETITIONERS

VERSUS
AMIT MOHAN MITTAL & ANR. ...RESPONDENTS

OFFICE REPORT

The SLP above mentioned was listed before the Hon'ble Court on 01.11.2013, when the Court was pleased to pass the following order:-

“SLP (C) ... (CC) No.19074 of 2013

Delay condoned.

Issue notice. Dasti, in addition, is permitted.

In the meantime, there shall be stay of operation of the impugned order.”

Accordingly, show cause notice usual as well as Dasti was issued to both the Respondents. Mr. Samir Ali Khan, Advocate has filed Vakalatnama and Memo of Appearance on behalf of Respondent No. 1 but Counter Affidavit has not been filed so far.

Service of show cause notice is awaited in respect of Respondent No. 2.

It is submitted that Interlocutory Application No. 2 (Application for Modification of Court's order dated 01.11.2013) filed by Advocate for Respondent No. 1 was mentioned before the Hon'ble Court on 11.03.2014, when the Court was pleased to pass the following order:

“Taken on Board.

List on Friday, the 14th of March, 2014.”

The Interlocutory Application above mentioned is listed before the Hon'ble Court with this report.

Dated this the 13th day of March, 2014.

ASSISTANT REGISTRAR

Copy to: Dr. Vinod Kumar Tiwari, Advocate

Mr. Samir Ali Khan, Advocate

ASSISTANT REGISTRAR

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